

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3365
ANSWERED ON:16.03.2011
REFORMS IN UNSC
Botcha Lakshmi Smt. Jhansi;McLeod Smt. Ingrid

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the G-4 group of nations, comprising India, Brazil, Germany and Japan want a quick resolution to negotiations over reforms of the United Nations Security Council by the end of the current session of the UN General Assembly in mid-September;
- (b) if so, the reaction of the permanent members of the United Nations in this regard; and
- (c) the steps the G-4 group would take to persuade the permanent members for total reforms of the UNSC both in the permanent as well as non-permanent categories?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (c) India, in collaboration with its G-4 partners, namely, Brazil, Japan and Germany, has proposed expansion of the Security Council membership in the permanent and non-permanent categories. At a meeting in New York on 11 February 2011, the G-4 Foreign Ministers recognized that there was widespread support for a Member-States'driven initiative to take the process of reform of the Security Council towards a concrete outcome in the current session of the UN General Assembly. They also agreed to press ahead with all necessary steps to achieve at the earliest expansion in both the permanent and non-permanent membership categories of the Security Council. Towards this goal, the G-4 countries reaffirmed their readiness to reach out to other countries, including the permanent members of the Security Council, and to work in close cooperation with them in a spirit of flexibility.